

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA):

(a) to (e) It is a fact that a large number of Private Nursing Homes have come up in Delhi. Such Nursing Homes are required to be registered under the Delhi Nursing Homes Registration Act which is administered by Delhi Administration. Such registration is subject to the fulfilment of the requirements of physical-cum-medical facilities as laid down under the provisions of Delhi Nursing Homes Registration Acts Rules, 1953.

**Railway Reforms Committee's report on Coal and other Bulk Freights**

316. SHRI RAMCHANDRA BHARADWAJ: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Railway Reforms Committee in its report on 'Coal & Other Bulk Freights' submitted to Government has recorded that the new BOXN' type of wagons which have been put into service by the Railways in order to increase the load of freight trains carrying coal have no future and have to be replaced by one of a better design;

(b) if so, what is the total net load which a new BOXN' type wagon is capable of carrying; and

(c) what is the reaction of Government to the recommendations of the Railway Reforms Committee in this respect?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA):

(a) Yes, Sir.

(b) 58.8 tonnes is the carrying capacity of BOXN type wagon.

(c) Indian Railways have carried out extensive trials of loadability of BOXN wagons for coal in various coalfields and concluded that it is possible to load 58.8 tonnes of coal which is the marked carrying capacity of BOXN wagon except from a few collieries. In the case of Iron ore etc. the BOXN wagons can easily carry the stipulated load.

**Rail accident near Gonda**

317. SHRI HARI SINGH NALWA: Will the Minister of RAILWAYS be pleased to state:

(a) the number of persons killed in the railway accident that took place recently near Gonda;

(b) the causes of the above accident; and

(c) the loss suffered by the railways on account of the above accident?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA):

(a) 10 persons were killed in the accident that took place at Babhnan station near Gonda on 8-1-1985.

(b) According to the preliminary investigations, the accident occurred because driver of a goods train while being received at Babhnan overshot the loop line Starter signal. The locomotive ploughed through the sand hump and the following 8 wagons capsized and got entangled with one another. They, fell on top of huts unauthorisedly raised on railway land, close to the track.

(c) Cost of damage to railway property has been assessed at approximately Rs. 2.6 lakhs.

**Opening of New Primary, Secondary and Senior Secondary Schools in Delhi**

318. SHRI HARI SINGH NALWA: Will the Minister of EDUCATION be pleased to state:

(a) the number of primary, secondary and senior secondary schools that are likely to be opened in Delhi during 1985;

(b) the places where these schools are likely to be opened and by when; and

(c) the amount which is likely to be spent in this regard?

THE MINISTER OF EDUCATION (SHRI K. C. PANT): (a) and (b) Delhi Administration proposes to open 20 new Middle Schools, bifurcate 17 Middle/Senior Secondary Schools and upgrade 26 Middle/Senior Secondary Schools during 1985-86.